

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.S. Deshmukh  
COURT 21 ADD SESSIONS JUDGE  
DAILY BOARD DATED 22.07.2020**

Sr. No.	Case Type	Party Name & Police Station
<b><u>ARGUMENTS</u></b>		
1.	ABA 1883/2019	Sapna Vikram Singh And 4 Others Vs State Sewree Police Station
2.	ABA 2244/2019	Vikram Ramsingh Singh And Anr. Vs State Sewree Police Station
3.	ABA 2254/2019	Sumeet Ramgopal Singh Vs State Sewree Police Station
4.	ABA 2255/2019	Santosh Bashir Singh Vs State Sewree Police Station
5.	BA in MCOC 855/2020	Altaf Aziz Shaikh Vs STATE GOVERNMENT Kherwadi P. Station
6.	ABA 776/2020	Ankit Deepak Jain Vs State L T Marg Police Station
7.	Spl. Cri. MA 1/2020	Intelligence Officer Vs Mr. J. Kaleel Rehman
8.	BA in MCOC 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
9.	BA 1637/2020	Karam Hussain Abdullah Shaikh - Applicant. Vs State- Sewree Police Station- Respondent.
10.	RA in MCOC 139/2020	The State- DCB CID Vs Ejaz Yusaf Lakdawala and another
11.	RA in MCOC 240/2020	The State - Kurar Police Station Vs Uday Shardaprasad Pathak and other
12.	RA in MCOC 254/2020	The State- Kurar Police Station Vs Nikhil Chandrakant Rokade and other

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13.	ABA 547/2020	Mohammed Parvej Alam Vs State Wadala Police Station
<b>REPORT, SAY/REPLY</b>		
14.	MA 956/2020	Manoj Kumar Meena - Applicant Vs Saraswati Dattram @ Muskan - Respondent
15.	MA 957/2020	Rajkumar Ranganathan - Applicant. Vs Marine and Preventive Wing, Customs - Respondent.
16.	BA in MCOC 851/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
<b>APPEARANCE</b>		
17.	BA 889/2020	Firoz Afsar Khan --- Applicant Vs The State of Maharashtra - L. T. Marg Police Station --- Respondent
18.	BA 900/2020	Murtuza Ready Madewala --- Applicant Vs State - through Intelligence Office Special Investigation and Intelligence Brach --- Respondent
19.	MA 1011/2020	Gnanamuthu Anthouy Swamy S/o Utrimery Anthouy Swami and other --- Applicants Vs The State of Maharashtra – Sr. Inspector - Sewree Police Station ---- Respondent
20.	MA 1012/2020	Harish Devraj Rawal in BA 1187/2020 --- Applicant Vs The State of Maharashtra – L.T. Marg Police Station --- Respondent
21.	MA 1014/2020	Ashok @ Dharmendra Munna Singh Parmar in BA 447/2020 --- Applicant Vs The State of Maharashtra – L.T. Marg Police Station --- Respondent
22.	MA 1015/2020	Rajesh Bataviya in BA 1560/2020 ---- Applicant Vs The State of Maharashtra – D.B. Marg Police Station – Respondent

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<b>ORDER</b>		
23.	MA 759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai - Applicant. Vs Smt. Hetal Vijay Avasti - Respondent.
24.	BA 894/2020	Mr. Bhaskar Murgan Natar - Applicant. Vs The Sr. Inspector of Police, DCB, CID Unit - IV, Mumbai and State - Respondents.
25.	BA 1456/2020	Vishnu Vijayan - Applicant. Vs State - DCB CID, unit-9, Mumbai.
26.	MA 963/2020	Ramkumar Karuppusamy in MA No.2468/2019-Applicant Vs The State of Maharashtra - Malbar Hill Police Station - Respondent
27.	BA 1630/2020	Triza Jayesh Patel - Applicant. Vs State-L.T. Marg Police Station - Respondent.
<b>HIGH COURT EXPEDIATED TIME BOUND MATTER</b>		
28.	Spl. Case MCOC 13/2016 @ 11/2016 @ 2/2017	State – Oshiwara Police Station Vs Manish @ Aakash Taklya Ganpat Yadav and others